

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 18.
C.P. (IB)/784(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **ISS Global Forwarding Uae LLC**

Vs

Ashapura International Limited

For OC : Adv. Ankur Kashyap

For CD : Adv. Shyam Kapadia a/w. Mr. Dikshat Mehra
and Ishita Raghav i/b Rajani Associates

IBC under Sec. 9

ORDER

1. Heard the arguments on both sides.
2. The OC has not suggested any IRP. Hence, an IP will be appointed from the panel of IBBI as IRP, if the application is admitted.
3. Both parties are at liberty to file their respective written submissions, if any, within a week from today. List on **16.05.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//